

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.327**  
CAA-79(ND)/2020

**IN THE MATTER OF:**

Oswal Exports Pvt. Ltd. and 2.SKA Holdings Pvt. Ltd. (Earlier SKA Holdingd Ltd.)

... **APPLICANT/PETITIONER**

**SECTION**

**U/s 230-232**

**Order delivered on 02.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the RD

: Ms. Shankari Mishra, Advocate for RD

For the OL

: Ms. Tanuja Rawat Advocate for OL

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 20.03.2023.

Sd/-  
**(Court Officer)**